

(5)

O.A. No. 476/07

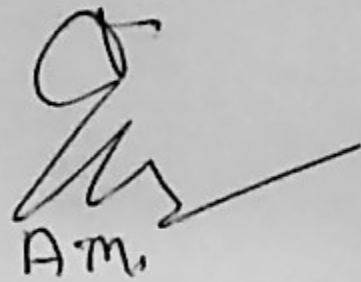
14.02.08

Hon' Mr. Justice A.K. Yog, J.M.

Hon' Mr. K. S. Menon, A.M.

Sri S.K. Singh, advocate holding brief of Sri S.K. Om ^{an} advocate learned Counsel representing the applicant stated that this OA has been rendered infructuous by passage of time.

In view of the above this OA is dismissed as having been rendered infructuous.


A.M.

(14/2)

A.K. J.F.
J.M.